

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5457  
ANSWERED ON:13.12.2010  
FORUM FOR UNORGANISED SECTOR  
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**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether ninety four per cent of labourers are working in the unorganised sector in the country;
- (b) if so, whether in the absence of any forum for them they are not provided any legal facility; and
- (c) if so, the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) to (c): Accordingly to the survey conducted by National Sample Survey Organisation (NSSO) in 2004-05, the total employment in both the organized and unorganized sector is 45.9 crore. Out of this, 43.3 crore were in the unorganized sector.

As present, there is no proposal under consideration of the Government to provide legal facility to unorganised workers.

With a view to providing social security to unorganized workers, the government enacted the Unorganised Workers' Social Security Act, 2008. The Act provides for constitution of National Social Security Board which shall recommend social security schemes viz life and disability cover, health and maternity benefits, old age protection and any other benefit as may be determined by the Government for unorganized workers.

The Rashtriya Swasthya Bima Yojana (RSBY) providing for smart card jbased cashless health insurance cover of Rs.30000 to BPL families (a unit of five) in the unorganized sector was launched on 01.10.2007 and became operational from 01.04.2008. More than 2.18 crore BPL families (a unit of five) have been covered under RSBY as on 30.11.2010.

To provide death and disability cover to rural landless households between the age group of the 18 to 59 years, the Government launched the "Aam Admi Bima Yojana". More than 1.45 crore persons have been covered under the scheme as on 31.07.2010.

Indira Gandhi National Old Age Pension has been expanded by revising the criteria of eligibility. All citizens above the age of 65 years and living below poverty line are eligible for benefits under the scheme. The government also launched the National Pension Scheme called Swavalamban Scheme for unorganized sector.